

ADVANCE CAUSE LIST

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF BHOPAL ZONAL BENCH**

Date : 12th March, 2019

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER**

**(THROUGH VIDEO CONFERENCING
IN COURT NO. 3)**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 456/2018 (Earlier O.A. No. 146/2014 (CZ))	Nityanand Mishra Vs. State of M.P. & Ors.	Mr. Siddharth Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 57/2015 (CZ)	Ajay Sharma Vs. M/s. Chirayu Foundation & Ors.	Mr. Shantanoo Saxena, Adv. for Applicant
3.	Original Application No. 145/2017 (CZ)	Balavana Sinh Vs. State of Madhya Pradesh & Ors.	Mr. Rohit Sharma & Mr. Lav Kush Singh Adv. for Applicant Mr. Sachin K. Verma, Adv. for State of MP Mr. Yadvendra Yadav, Adv. for R-4 to 8 Mr. Varun Raj Nair, Adv. for R-9 to 12 Mr. Ajit Sinh Barooa, Adv.
4.	Original Application No. 26/2018 (CZ) (M.A. No. 123/2018 & M.A. No. 124/2018)	Pritam Joshi Vs. State of Rajasthan & Ors.	Ms. Zubia Sajid & Mr. Vivek Choudhary, Adv. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan
FOR HEARING			
5.	Original Application No. 414/2018 (M.A. No. 132/2018, M.A. No. 1749/2018, M.A. No. 1757/2018, M.A. No. 01/2019, M.A. No. 02/2019, M.A. No. 05/2019 & M.A. No. 06/2019) (Earlier O. A. No. 127/2013 (THC) (CZ))	Santosh Mittal & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh & Mr. Kartik Dabas, Adv. for Applicant Mr. Sandeep Singh, Adv. for State of Rajasthan & RSPCB Mr. Rishi Raj Saxena, Adv. for RSPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Malini Sud & Mr. Vikas Mishra, Adv. Mr. Dharamvir Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.
6.	Original Application No. 457/2018 (Earlier O.A. No. 159/2014 (CZ))	Rashid Noor Khan Vs. State of M.P. & Ors.	Mr. Sambhav Sagani, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Ms. Parul Bhadora, Adv. for MPPCB Mr. Om Shankar Shrivastava, Adv. for MoEF & CC Mr. Deepesh Joshi, Adv. for R-8

7.	Original Application No. 459/2018 (Earlier O.A. No. 196/2014 (CZ))	Rashmi Singh Vs. National Thermal Power Corporation Ltd. & Ors.	Mr. Saurabh Sharma & Mr. Dharamvir Sharma, Advs. for Applicant Mr. Sachin K. Verma, Adv. for NTPC/CEA Mr. Om S. Shrivastava, Adv. for MoEF Mr. Siddharth Chauhan, Adv. for CG Ms. Parul Bhadoria, Adv. for CECB
8.	Original Application No. 50/2015 (CZ) (I.A. No. 12/019)	Sanjiv Tiwari Vs. Digamber Jain & Ors.	Mr. Dharmvir Sharma, Adv. for Applicant Mr. Sachin Kr. Verma, Adv. for State of MP Mr. Rohit Sharma, Adv. for Chhatisgarh Ms. Parul Bhadonia, Adv. for MPPCB
9.	Original Application No. 67/2015 (CZ)	Raman Khandelwal Vs. State of M.P. & Ors.	Mr. C. P. Singh, Adv. for Applicant
10.	Original Application No. 144/2015 (CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & Ors.	Mr. Rahul Ganesh, Adv. for Applicant
11.	Original Application No. 41/2016 (CZ)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & Ors.	Mr. Ajay Gupta, Adv. for Applicant

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